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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE DINESH KUMAR PALIWAL**

ON THE 17th OF MARCH, 2023

MISC. CRIMINAL CASE No. 61305 of 2022

BETWEEN:-

**SATENDRA PATEL S/O RAM NIRANJAN PATEL, AGED
ABOUT 28 YEARS, R/O VILLAGE BARACHH POLICE
STATION BEOHARI TEHSIL JAISINGHPUR NAGAR,
DISTRICT SHAHDOL (M.P.) (MADHYA PRADESH)**

.....APPLICANT

(BY SHRI VIVEK BADERIYA-ADVOCATE)

AND

**THE STATE OF MADHYA PRADESH THROUGH P.S.
BEOHARI DISTRICT SHAHDOL M.P. (MADHYA
PRADESH)**

.....RESPONDENTS

(BY SHRI VINOD TIWARI-PANEL LAWYER)

*This application coming on for admission this day, the court passed the
following:*

ORDER

As prayed by learned counsel for the applicant, this second bail application under Section 439 of Cr.P.C. filed on behalf of applicant-Satendra Patel is **dismissed as withdrawn** and not pressed.

However, as prayed, applicant shall be at liberty to renew the prayer for bail after prosecutrix's evidence before the trial Court.

**(DINESH KUMAR PALIWAL)
JUDGE**

